

Formulation of Boards of Directors of Nationalised Banks

***574. SHRI BHOGENDRA JHA:**
Will the Minister of FINANCE be pleased to state:

(a) the latest position with regard to the formation of Boards of Directors of the fourteen nationalised banks including the representatives of workers, peasants, artisans, small traders etc; and

(b) whether such broad-based bodies are proposed to be formed at lower levels also?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):

(a) The new Boards of Directors of 14 nationalised banks have since been constituted with effect from 11th December, 1972, in accordance with clause 3 of the Nationalised Banks (Management and Miscellaneous Provisions) Scheme, 1970.

(b) The Board of each nationalised bank is empowered by clause 14 of the Scheme referred to above, to constitute such committees, whether consisting wholly of Directors or wholly of other persons or partly of Directors and partly of other persons, as it deems fit, to render advice on such matters as may be generally or specially referred to them by the Board.

Trade talks between India and Japan

***575. SHRI MUHAMMED SHERIFF:**

SHRI V. MAYAVAN:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether any trade talks were held between India and Japan during the current month; and

(b) if so, the decisions arrived at?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA):

(a) and (b). There have been no official talks on trade between India and Japan except as a part of the Intra-Regional Trade Promotion Talks organised by the Economic Commission for Asia and the Far East.

The Intra Regional Trade Promotion Talks have been held, since 1966, in conjunction with the Asian Trade Fairs. In the talks held in New Delhi in conjunction with the Third Asian Trade Fair, 15 countries including India and Japan participated.

In pursuance of a Resolution of the Economic Commission for Asia and the Far East, these discussions are held in-camera and no formal record is kept of the proceedings.

There was also a meeting of the Business Co-operation Committees of India and Japan in New Delhi on the 7th and 8th of December, 1972. These, however, are no official committees of industrialists and businessmen and the meeting was organised by the Federation of Indian Chambers of Commerce and Industry.

Orders secured by S.T.C. from foreign countries for supply of jute, shoes and cement

***576. SHRI RANABAHADUR SINGH:**

SHRI DHARAMRAO AF-ZALPURKAR:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether the State Trading Corporation of India has secured orders from foreign countries for the supply of jute goods, shoes and cement; and